

CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH, CHENNAI

M.A. No.310/00643/2019

Dated 23<sup>rd</sup> Wednesday of October, 2019

PRESENT

Hon'ble Mr. P. Madhavan, Member(Judicial)  
Hon'ble Mr. T. Jacob, Member(Administrative)

S. Sakila Banu,  
W/o. Nazeer Ahamed,  
D.No. 30/16, Vinayagar Kovil Street,  
8<sup>th</sup> Street, LIC Nagar,  
Moolapalayam,  
Eorde.-2.

... Applicant

By Advocate M/s. Dinesh M

Vs

The Senior Divisional Personnel Officer,  
Palakkad Division,  
Southern Railway,  
Palakkad.

... Respondents

By Advocate : Mr. P. Srinivasan

**ORAL ORDER**  
(Hon'ble Mr. P. Madhavan, Member(J))

This MA has been filed by the applicant seeking condonation of delay of 930 days in filing the O.A.

2. Mr. P. Srinivasan, Learned Standing Counsel who takes notice for the respondents submits that applicant is not an employee in the respondents' organization and, therefore, the applicant cannot seek the relief to include her name as wife in the Family Pension Scheme of Mr. Nazeer Ahmed which is submitted by her husband dated 23.12.2016 as there is no jurisdiction of the Tribunal at this stage to her.
3. Learned counsel for the applicant seeks to withdraw the MA and he made an endorsement to that effect.
4. In view of the above, M.A. is dismissed as withdrawn. No costs.

(T. Jacob)  
Member(A)

(P. Madhavan)  
Member(J)

23.10.2019

asvs